

File No. N-9/36/2018-NM  
Government of India  
Ministry of Law and Justice  
(Department of Justice)  
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Jaisalmer House,  
26-Mansingh Road, New Delhi-110011  
Dated: 18<sup>th</sup> December, 2018

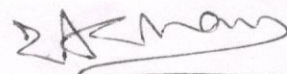
**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 1,00,000/- (Rupees One Lakh Only) to Gujarat National Law University, Gandhinagar towards **First Instalment** ( being 20%) out of the total project cost of Rs. 5,00,000/- (Rupees Five Lakhs Only) (non-recurring expenditure) for under taking research project titled "Role of Clinical Legal Education in improving the Quality of Legal Education and increasing Access to Justice to the marginalized in the State of Gujarat" submitted by Gujarat National Law University, Gandhinagar vide Email dated 17.10.2018 under the "Scheme of Action Research and Studies on Judicial Reforms" and as per the terms of the agreement signed by Gujarat National Law University, Gandhinagar with Department of Justice on 18<sup>th</sup> December, 2018. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 18.12.2018.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 149-150.

4. This issues with the concurrence of AS & FA [Law] vide their Note No. 17 dated 03.12.2018 and approval of Secretary (Justice) vide Note No. 19 dated 04.12.2018 in eOffice/Computer File No. 4365.



(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Gujarat National Law University, Gandhinagar.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Gujarat National Law University, (Kind Attention: Prof. (Dr.) Bimal N Patel, Director), Attalika Avenue, Knowledge Corridor, Koba, Gandhinagar-382426, Gujarat with a signed copy of agreement dated 18.12.2018. It is requested that Detailed Work Plan as requested in our letter of even number dated 05.12.2018 may be sent to this Department at the earliest.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.